

How to apply license for a mid-day meal business?

Step 1: Refer to How to apply for license/registration manual on <https://foscoss.fssai.gov.in/>

Step 2: Click on License/Registration and Apply for License/Registration on the yellowbox and then Click on Apply for License/Registration on Red Box.

The screenshot displays the FSSAI FoSCoS (Food Safety Compliance System) portal. At the top, there is a navigation bar with icons for Track Application, Know Your Officer, FBO Search, How to Apply, Application Processing, and License Kit. The main content area features a form for entering the Application Reference No. and Captcha Code, with a QR code for downloading the 'Food Safety Connect' app. Below the form are five colored boxes: Apply License/Registration (orange), Modification of License and Registration Fee (green), Renewals Fee (blue), Food Consumer Grievance (purple), and File Express Annual Return (dark blue). The bottom section shows the FSSAI logo, the FoSCoS logo, and the 'Eat Right India' logo. A navigation bar at the bottom lists links: Home, About FoSCoS, FSSAI, User Manual, Login-Businesses, and Login-Authorities. The main heading is 'Apply for New License/Registration', followed by three colored boxes: Apply For License/Registration (red), Apply For License/Registration [Railways] (green), and Apply For License/Registration [Airport/Seaport] (blue). The footer contains four columns of links: DOCUMENTS REQUIRED, ADDITIONAL INFORMATION, FSS ACT, 2006, and USEFUL LINKS.

Track Application Know Your Officer FBO Search How to Apply Application Processing License Kit

Enter Application Reference No.
Enter Application Reference No.
Enter Captcha Code
Enter Captcha Code
576406
Submit

Filling Application for Registration becomes easier through App. Remain updated with FSSAI news. To download 'Food Safety Connect' App, Scan the below QR

Apply License/Registration Fee: Rs. 100 to 7500 per year
Modification of License and Registration Fee: Rs. 1000 for License Rs. 100 for Registration
Renewals Fee is same as of new License and Registration. Can be applied as early as 180 days prior to expiry date
Food Consumer Grievance
File Express Annual Return

FOSSAI FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India

FoSCoS Food Safety Compliance System

Home | About FoSCoS | FSSAI | User Manual | Login-Businesses | Login-Authorities

Apply for New License/Registration

Apply For License/Registration
Apply For License/Registration [Railways]
Apply For License/Registration [Airport/Seaport]

DOCUMENTS REQUIRED
NEW/RENEWAL/MODIFICATION OF LICENSE
ADDITIONAL INFORMATION
ANNUAL RETURN FORM D-1
FSS ACT, 2006
FSS RULES, 2011
FSS REGULATIONS
USEFUL LINKS
FoTaC
Audit Management System

Step 3: Select the State and Read the Note before proceeding.

Select Kind of Business

The screenshot shows the 'Select Kind of Business' form. It features a dropdown menu for selecting the state where the premises are located. Below the dropdown is a note regarding the issuance of separate licenses for each location, except for transporters. A blue box at the bottom states that a Food Business Operator (FBO) can have only one FSSAI License or Registration, which can be endorsed for multiple kinds of businesses (KoB).

Select the state where premises is located for which License/Registration will be obtained. Select State

Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than one state, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License)

A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed.

Step 4: Read the Group Heads of Kind of Business and select Mid-day meal under Food services.

Businesses involved in food activities related to preparation and serving of fresh food and drinks.

- Petty Retailer of snacks/tea shops
- Hawker (Itinerant / Mobile food vendor)
- Restaurants
- Food Vending Establishment
- Club/Canteen
- Caterer
- Hotel
- Mid-Day meal - Caterer
 - The Midday Meal Scheme is a school meal programme of the Government of India designed to better the nutritional standing of school-age children nationwide. The programme supplies free lunches on working days for children in primary and upper primary classes in government, government aided, local body, Education Guarantee Scheme, and alternate innovative education centres, Madarsa and Maqtabas supported under Sarva Shiksha Abhiyan, and National Child Labour Project schools run by the ministry of labour. Caterer preparing and transporting food to institutions under Midday meal scheme.
 - Turnover greater than 20 crores per annum
 - Turnover upto 20 crores per annum
- Mid-Day meal - Canteen

Clear Selected KOBs Proceed Cancel

Step 5: Under Mid-day meal there are two types of kind of business.

- » Under each kind of business, a short definition is given regarding the same which user can read for better understanding for their food business. Choose the eligibility carefully according to the production capacity of your food business.
- » Eligibility Criteria for reference:

Kind of Business	Central License	State License	Registration
Caterer	Turnover greater than 20 crores	Turnover up to 20 crores	Not Applicable
Canteen	Not Applicable	Turnover more than 12 lakhs/annum	Turnover up to 12 lakhs/annum

Step 6: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

View Eligibility

After assessment of kind of Business(s) selected and inputs provided, you are eligible for:

S.No	Kind of Business	License Category
1	Mid-Day Meal - Caterer	State License

Click here to apply for State License for all businesses

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Name of Company/Organization *

MID DAY MEAL

Address of Premises for which license is being applied

Address *

ADDRESS

District *

Daman

Pincode *

222222

GST No.(If any)

PAN No.(If any)

CIN No.(If any)

State

Daman & Diu

Sub-District *

Daman Rural

Save & Next

Cancel

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222

Company Name: MID DAY MEAL

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

Caterer

S.No.	Food Product Category	Action
1	05 - Confectionery	Delete
2	13 - Foodstuffs intended for particular nutritional uses	Delete
	Select Food Category	Save & Add

Previous

Save & Next

Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222

Company Name: MID DAY MEAL

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

Registered Address

Address * ADDRESS State * Daman & Diu
District * Daman Pincode * 222222

Correspondence Address

Same as Registered Address ☒ Yes ☐ No

Address * ADDRESS State * Daman & Diu
District * Daman Pincode * 222222

Contact Information

Telephone No Telephone No Fax Fax
Mobile No * 2222222222 Email * s@b.com

Person in charge of operations

Name * NAME Qualification * QUALIFICATION
Telephone No Telephone No Mobile No * 565656565
Email * a@b.com Address * ADDRESS
State * Daman & Diu District * Daman
Pincode * 222222 Photo Id Card * Voter ID
FoSTaC Certificate No. FoSTaC Certificate No Photo Id No * 222222222222

Person responsible for complying with condition of License(The person must be same as mentioned in FORM IX as per FSS Regulations,2011)

Same as person incharge for operations ☒ Yes ☐ No

Name * NAME Qualification * QUALIFICATION
Telephone No Telephone No Mobile No * 565656565
Email * a@b.com Address * ADDRESS
State * Daman & Diu District * Daman
Pincode * 222222 Photo Id Card * Voter ID
Photo Id No * 222222222222

Other License Detail(s)

S.No	License Category	License No	Issued Date	Expiry Date	Issued By	Upload Document(s)	Action(s)
	Select License Cat ▼	License No	Issue Date	Expiry Date	Issued By	Choose File No file chosen	Add & Save

Head Office/Registered Office License Details(If Applicable)

License No. Enter License No.
Add

Food Safety Mitra Details(If Applicable)

FSM No. Enter FSM No.
Add

Period for which license required

Select Year * 3

Total Application fee: Rs. 6000

Previous

Save & Next

Step 7: Upload the relevant set of documents.

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222

Company Name: MID DAY MEAL

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

S.No.	Document Description	Submission Type	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png)	View Mandatory Documents
1	List of Directors/Partners/Proprietor/Executive Members of Society/Trust with full address and contact details	Mandatory	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	
2	Analysis report (Chemical & Bacteriological) of water to be used as ingredient in food from a recognized/ public health laboratory to confirm the potable (mandatory only for manufacturing and processing units only)	Mandatory	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	
3	Photo I.D and address proof issued by Government authority of Proprietor/Partner/Director(s)/Authorised Signatory.	Mandatory	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	
4	Partnership Deed/Self Declaration for Proprietorship/Memorandum & Articles of Association towards the constitution of the firm	Mandatory	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	
5	Form IX: Nomination of Persons by a Company alongwith the Board Resolution(Not required in case of Proprietorship firm). Click here to Download in English Click here to Download in Hindi	<div><input checked="" type="radio"/> Mandatory</div> <div><input type="radio"/> Not applicable</div>	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	
6	Proof of Expected Annual Turnover(self-attested)	Mandatory	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	

Other Document

Sl. No.	Document Description	Upload Document(s) (Max File Size:2MB, Type:pdf,jpeg,jpg,png)	View Mandatory Documents
	<div>Select</div>	<div>Choose File</div> <div>No file chosen</div> <div>Upload</div>	

☐ I/We declare that –

I/We have read,understood and shall abide all provisions of FSS Act,2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.

I/We have food safety plan to ensure that articles of food mentioned in form satisfy the requirements of FSS Act 2006 and Rules and Regulations made thereunder.

Our facility shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.

I/We shall abide with all conditions of License.

Expected capacity of the business is to the best of my knowledge. I/We will modify our License as and when our eligibility in the mentioned criteria for License changes.

I will be responsible for Permissions/No Objection Certificates from other Govt. bodies wherever required.


I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.


Previous


Save & Next


Step 8: Pay the fee with available modes and apply.

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

 Premises Detail

 Product Selection

 Communication Details

 Required Document

 Payments

Premises Address: ADDRESS, Daman Rural, Daman, Daman & Diu, 222222

Company Name: MID DAY MEAL

Kind of Business	License Category	Eligibility
Mid-Day Meal - Caterer	State License	Turnover upto 20 crores

Total Amount: Rs. 6000


☐ Treasury Challan ☐ Razorpay ☐ Demand Draft

Preview Application


Previous

Step 9: After successfully completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt



U.T. Administration of Daman and Diu
Directorate of Medical and Health Service
(Daman and Diu)
Licensing and Registration System V3.0



Receipt

Reference No :	22001311047487986	Date : 31-01-2020
Name of Company/Organization :	MID DAY MEAL	
Premises Address :	ADDRESS, Daman, Daman & Diu-222222	
Kind of Business :	Caterer	
Category of License :	State License[Daman & Diu] [New License]	
Fee Paid :	Rs 6000 (3 Year(s))	

Note: FSSAI doesn't contact applicants over telephone for License/Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800110100 and licensing@fssai.gov.in.

View/Print License Application

Print

Cancel

Step 10: User can track the status of application through the Homepage i.e.
<https://foscoss.fssai.gov.in/>



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India



FoSCoS
Food Safety Compliance System

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Eat Right
India
सही खाएं, संपूर्ण जीवन.

A+ | A | A-



new

Last Date: 31st March 2020

Standardized Food Products

View all FSSAI Standardized Products

Clubbing of variants of products

Eligibility of your food business

View all Eligibility Criteria Details

Track Application

Know Your Officer

FBO Search

How to Apply

Application Processing

License Kit

Enter Application Reference No.

Enter Application Reference No.

Enter Captcha Code

Enter Captcha Code

597705



Submit

Filling Application for Registration becomes easier through App. Remain updated with FSSAI news. To download 'Food Safety Connect' App,Scan the below QR

